

FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)
FOR THE ATTENTION OF THE CREDITORS OF M/S BASUKINATH AGRO PVT. LTD.

RELEVANT PARTICULARS		
1.	Name of corporate debtor	M/s Basukinath Agro Pvt. Ltd.
2.	Date of incorporation of corporate debtor	05 August 2009
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2009PTC137494
5.	Address of the registered office and principal office (if any) of corporate debtor	17A, Ratan Sarkar Garden Street 2nd Floor, Room No.202 Kolkata 700007
6.	Insolvency commencement date in respect of corporate debtor	Date of Issue of Order: 05.11.2019 Date of Receipt of Order: Downloaded from NCLT website on 08.11.2019 (date of deemed receipt)
7.	Estimated date of closure of insolvency resolution process	6 th May 2020 [180 days from the insolvency commencement date]
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Name: Parag Chakrabarti Registration Number: IBBI/IPA-001/IP-P-01194/2018-2019/11919
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: Mookherjee Biswas & Pathak, Chartered Accountants, 5&6 Fancy Lane, 5 th Floor, Kolkata 700 001 E.mail: parag.chakrabarti@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Mookherjee Biswas & Pathak, Chartered Accountants, 5&6 Fancy Lane, 5 th Floor, Kolkata 700 001 E.mail: ip.basukinathagro@gmail.com
11.	Last date for submission of claims	22 nd November 2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Nil
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Web link: https://ibbi.gov.in/home/downloads Physical Address: as mentioned in Item No 10 b) Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **M/s Basukinath Agro Pvt. Ltd.** on **05.11.2019** [date of receipt of order by IRP: **08.11.2019**]. The creditors of **M/s Basukinath Agro Pvt. Ltd.**, are hereby called upon to submit their claims with proof on or before **22.11.2019** [14 days from the date receipt of order by IRP] to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Parag Chakrabarti
 Interim Resolution Professional
 Reg. No. IBBI/IPA-001/IP-P-01194/2018-2019/11919
 Date: 11-11-2019
 Place: Kolkata